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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructures Pvt Ltd	Shri Sampath Kumar T k Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

ARJUN PERIKAL AND

ANDRE PETER FOR J. SAGAR ASSOCIATES

RESPONDENT/s: 9886695823

PETITIONER

SAMPATH KUMAR T.K
Adv for Respondent
9902883626

Respondent

ORDER

Heard Shri Arjun Perikal; Shri Andre Peter, learned Counsels for Petitioner;
Shri T.K Sampath Kumar, learned Counsel for Respondent.

The learned Counsel for Respondent requested for adjournment. For which
the learned Counsels for Petitioner has no objections.

At the request of the learned Counsel for Respondent, post the case on
18/09/2018.

MEMBER (T)

MEMBER (J)